

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.02.2020 (FRIDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 728 of 2019	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt. Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr.	Ankur Kashyap	Ekta Bhasin-R1 Nakul Sachdeva-R2 Nitesh Jain-RP

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1427 of 2019	K.C. Sanjeev Vs. Easwara Pillai Kesavan Nair Interim Resolution Professional of Solar Offset Printers Pvt. Ltd. & Ors.	Ishaan George	P.V. Dinesh

For Admission (Fresh cases)

2.	Comp. App. (AT) (Ins) No. 346 of 2020	Gyanchand Mutha Vs. Aditya Birla Money Ltd & Anr.	Sushil Daga	
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3.	Comp. App. (AT) (Ins) No. 349 of 2020	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr.	Shruti Munjal	
4.	Comp. App. (AT) (Ins) No. 350 of 2020	Alok Sharma Vs. I P Construction Pvt. Ltd. Through Resolution Professional	Varsha Banerjee	
5.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth Gracia Buildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Committee of Creditors of Earth Gracia Buuildcon Pvt. Ltd.	Sandeep Bisht	

#### For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz-IRP Karim-R2 Osama Suhail
7.	Comp. App (AT) (Ins) No. 1119 of 2019	Rupesh Kumar Gupta Vs. Punjab National Bank & Anr.	Shyam Agarwal	Pulkit Goyal-R1 Diksha Goyal-R2
8.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr.  <b>With</b>	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
9.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra- VBA Sunder Khatri-IRP
10.	Comp. App (AT) (Ins) No. 1285 of 2019	APL Apollo Tubes Ltd. Vs. Tanisha Scaffolding (India) Pvt. Ltd.	Karan Gandhi	Gaurav Kumar Singh
11.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors. <b>With</b>	Charu Bansal	Radhika Gautam
12.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal-RP Shivambika Sinha- R2
13.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	

<b>14.</b>	Comp. App. (AT) (Ins) No. 194 of 2020	Sunil S. Kakkad Vs. Atrium Infocomm Pvt. Ltd & Anr.	Rajendra Beniwal	
<b>15.</b>	Comp. App. (AT) (Ins) No.252 of 2020	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors. <b>With</b>	Pawan Bhusan	Bhavesh Pandya
<b>16.</b>	Comp. App. (AT) (Ins) No. 315 of 2020	V.S. Suresh Vs. A.K.S Investment Managers Ltd. & Anr.	Goutham Shivshankar	Bhavesh Pandya
<b>17.</b>	Comp. App. (AT) No. 345 of 2019	Chalasani Venkateswara Rao & Ors. Vs. United Telecoms Ltd. & Ors.	Surana	Pawan Upadhayay-R1 Lekha Vishwanath-R2 to R5

**12:00 Noon**

**For Orders**

<b>18.</b>	Comp. App. (AT) (Ins) No. 22 of 2020 <b>Part Heard</b>	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
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**By Order**

-sd/-  
**Registrar**